



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,2nd May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---|---|--|---|
| ORDERS | | | | |
| 1 | CRP(IO)/143/2016 | JOHIRUL HOQUE JOTDAR and ANR. Versus AMZAD HUSSAIN JOTDAR | MRS.R CHOUDHURY | |
| 2 | CRP/120/2022 | SAIRA BEGUM AND ORS Versus JOINUL HUSSAIN LASKAR AND 18 ORS. | MD. A SAHAD DIPALI DEVI MR. M H ALI | MR. N H BARBHUIYA (r-1 to 6) MS N J BEGUM (r-1 to 6) |
| 3 | RSA/121/2023 CAVT. NO.03382/023, | TOMSER ALI AND 3 ORS. Versus FAZAR ALI AND 11 ORS | MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MS S.S.YASMIN MR N ZAMAN | MR. A R SIKDAR (r-1 to 7) MR A HUSSAIN (r-1 to 7) MR. R BARUAH MR. A IKBAL J U AHMED (r-1 to 7) MR. S I TALUKDAR(r-1 to 7) MR S A REEYAZ (r-1 to 7) FOR CAVEATOR |
| 4 | WP(C)/207/2024 | NILAMONI BHUYAN Versus THE STATE OF ASSAM AND 9 ORS | MR M H AHMED I AMIN MS. N SULTANA | SC, P AND R.D. GA, ASSAM SC, P H E |
| 5 | WP(C)/1554/2024 | DR. KASIM ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS | MR H DAS MR. B C DEKA D BARUAH | SC, HIGHER EDU GA, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 02/05/2024

| | | | | |
|-----|-------------------|------------|----|------------|
| 1) | MS. T GOSWAMI | 18-04-2024 | To | 15-05-2024 |
| 2) | MR. S K SAHARIAH | 18-04-2024 | To | 06-05-2024 |
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| 14) | MR. A M DUTTA | 30-04-2024 | To | 02-05-2024 |
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| 18) | MR B PATHAK | 03-05-2024 | To | 25-05-2024 |
| 19) | MR S DASGUPTA | 06-05-2024 | To | 30-08-2024 |



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|---------------------------------|---|---|---|
| ORDERS | | | | |
| 1 | WP(C)/2113/2016 | MD. BAHARUL ISLAM Versus THE STATE OF ASSAM AND 13 ORS | MR.M A I HUSSAIN MRA R BHUYAN MR.S H ZAMAN | GA, ASSAM MD. M H CHOUDHURY (R7) MD.A HUSSAIN(R- 14) MR E AHMED SC, SECONDARY EDUCATION MR. V ACHUMI (R7) MR.A S CHOUDHURYR- 14 SC, FINANCE |
| 2 | WP(C)/4418/2016 | PURANJOY KUMAR BORAH and ANR. Versus THE SYNDICATE BANK and 3 ORS. | MR D MAZUMDER MR. A D CHOUDHURY MR. D CHOUDHURY MR. P BORAH MR. P DUTTA MR C GOGOI | MR. G N SAHEWALLA (R4) MR. A PARVEZ (R1) MS. R JAIN (R4) MD. ASLAM (R4) MR. S SINGHA (R1) MR. B ROY (R1) |
| 3 | WP(C)/1840/2022 | MIRZA NEWAJ SHARIF Versus THE STATE OF ASSAM AND 4 ORS | MR. A SATTAR MR H K BARUAH | SC, EC GA, ASSAM MR. M U MAHMUD (r-4) MRS. M SAIKIA (r-4) MR S H MAHMUD (r-4) MR S ISLAM (r-4) |
| 4 | WP(C)/5742/2022 | NAGEN BAISHYA AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. R SARMA | GA, ASSAM SC, REVENUE |
| 5 | WP(C)/5960/2022 | JOY NATH DUTTA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR M H AHMED MR. N ISLAM MS TH A DEVI | GA, ASSAM SC, REVENUE |

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
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| ORDERS | | | | |
| 1 | MC/276/2016 in WP(C)/4589/2012 | ON THE DEATH OF MD. FAIZUR RAHMAN HIS LEGAL HEIRS ARE GULENA BEGUM and 2 ORS Versus THE STATE OF ASSAM AND 10 ORS | MR. B C DAS MR. R BARUAH MR. M NATH MR. A IKBAL MR. B BARMAN MR. S ALI | MRS. V L SINGH MR. R K BHUYAN MR. S SAIKIA MS. N KONWAR MR A ZAMAN MR. D BORA MR. M KASHYAP SC, REVENUE |
| | WITH WP(C)/4589/2012 | MD. FAIZUR RAHMAN Versus THE STATE OF ASSAM AND ORS | MR.B C DAS MR.B BARMAN | MR Z MUKIT (R-6,7) MR. A SATTAR (R-6,7) MRS.V L SINGH MR.S SAIKIA MS.N KONWAR MR.D BORA S CHOUDHURY (R-6,7) SC, REVENUE |
| 2 | WP(C)/3718/2016 | NATIONAL BOARDS LTD. Versus THE STATE OF ASSAM and 14 ORS. | MR.P K BORDOLOI MR.M KATAKI | GA, ASSAM MR.M DUTTA R-7 MS.E BHARALI(R-7) |
| | WITH WP(C)/5433/2014 | NATIONAL BOARDS LIMITED Versus THE STATE OF ASSAM AND 11 ORS | MR.M KATAKI | GA, ASSAM |
| | WITH WP(C)/3000/2016 | NATIONAL BOARDS LIMITED Versus THE STATE OF ASSAM AND 7 ORS | MR.M KATAKI | MR. S C KEYAL (R6) GA, ASSAM MR.M DUTTA(R-7) MS.E BHARALI(R-7) MR.N D SARKAR(R-8) |
| 5 | WP(C)/3194/2016 | NATIONAL BOARDS LIMITED Versus THE STATE OF ASSAM AND10 ORS | MR.P K BORDOLOI MR.M KATAKI | GA, ASSAM(R-1-5) MR. A C SARMA (R8 TO 10) MR P C GOSWAMI (R8 TO 10) MR.P C GOSWAMI(R-8,9,11) MR.P P DAS(R-8,9,11) MR.S DAS(R-8,9,11) MR.M DUTTA(R-7) MR. B HALDAR (R8 TO 10) MR.D K SHARMA(R-8,9,11) MS.E BHARALIR-7 MR G BHARADWAJ (R8 TO 10) |

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| 6 | WITH WP(C)/3390/2016 | NATIONAL BOARDS LIMITED Versus THE STATE OF ASSAM AND 8 ORS | MR.P K BORDOLOI MR.M KATAKI | GA, ASSAM(R 1-5) MR.M DUTTA(R-7) MS.M TALUKDAR(R- 8&9) MR.A CHOUDHURYR- 8and9 MR.S Z RAHMAN(R- 8&9) MS.M KONCH(R- 8&9) MS.E BHARALI(R-7) |
| 7 | WITH WP(C)/3734/2016 | NATIONAL BOARDS LTD. Versus THE STATE OF ASSAM and 8 ORS. | MR.P K BORDOLOI MR.M KATAKI | GA, ASSAM MR.M DUTTAR-7 MS.E BHARALI(R-7) |
| 8 | WP(C)/4237/2016 | THE ALL ASSAM ITI INSTRUCTIONAL STAFF ASSOCIATION Versus THE STATE OF ASSAM AND 60 ORS | MR.C DEKA MSP DEKA MR.G C HAZARIKA MR.L DEKA | GA, ASSAM MR.A R SIKDAR(R- 46,52,55&58) MR.S K MEDHI(R-5,6,14&15) MR.A DAS(R-5,6,14&15) MS.S PARVEEN(R- 46,52,55&58) MR.S P DAS(SC, DE & CT) MR.M H TALUKDAR(R- 46,52,55&58) MR.S HOQUE(R-46,52,55&58) MR.J DAS(R-5,6,14&15) MR.S DUTTA(R-5,6,14&15) MR.D KONWARR-22 MR.S G BHATTACHARJEE(R- 5,6,14&15) |

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